

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No.6-LA-2020/ 1068

Notice has been received that the following motion will be moved
by the Minister for Parliamentary Affairs on Friday, the 17th January, 2020 that:-

"This House resolves that the current session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Session to transact certain urgent and important Government Business, only Government Business be transacted during this Session and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

CHANDIGARH:
THE 15 JANUARY, 2020.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.6-LA-2020/ 1069, dated Chandigarh, the 15 January, 2020.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab; and
3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies).


ASSISTANT INFORMATION OFFICER,
for SECRETARY.